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12.06 hrs.

**STATEMENT RE: ENFORCEMENT OF SECURITY INTEREST AND RECOVERY OF DEBTS LAWS  
(AMENDMENT) ORDINANCE**

Title: Statement regarding Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Ordinance – Laid.

SHRI S.S. PALANIMANICKAM: Sir, on behalf of my senior colleague Shri P. Chidambaram, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Ordinance, 2004 (No.5 of 2004).

(Placed in Library. See No. LT. 950/2004)

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